(ख) यदि हां, तो 1980 में आयोजित की गई वार्ताओं का ब्यौरा क्या है, और इस प्रयोजन के लिए आमंत्रित किये गये व्यक्तियों के नाम क्या हैं ; और

(ग) ऐसे व्यक्तियों के चयन का मानदंड क्या है ?

सूचना और प्रसारण मंत्रालय में उपमंत्री (कुमारी कुमुद बेन एम० जोशी) : (क) से (ग). सूचना एकत्र की जा रही है और उसको सदन की मेज पर रख दिया जाएगा ।

Britain's Proposal for India's Oil Exploration

2015. SHRI B. V. DESAI:
SHRI M. V. CHANDRA-SHEKARA MURTHY:

Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether Britain has shown greater interest to active participation in India's oil exploration programme;

(b) if so, whether India has received any concrete proposal from the British Government in this regard;

(c) if so, the details of the same; and

(d) the reaction of the Indian Government?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI P. C. SETHI): (a) and (b). No, Sir. Nor has any proposal been received from the British Government.

(c) and (d). Do not arise.

Drilling of Wells by Oil and Natural Gas Commission and Oil India Limited

2016. SHRI K. PRADHANI: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) the total number of wells drilled by O.N.G.C. (Oil & Natural Gas Commission) and OIL (Oil India Ltd.) together during 1979-80 and 1980-81;

(b) the total quantity of oil drilled from those wells during the above period;

(c) whether Government have a proposal to drill some more number of wells during 1981-82; and

(b) if so, the details about the total quantity of oil likely to be drilled during this period?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI P. C. SETHI): (a) ONGC and OIL drilled a total of 110 wells in 1979-80 and 87 wells in 1980-81 (upto December, 1980).

(b) While it may not be practicable to indicate the total quantity of oil produced from these wells only, during 1979-80, 11.73 million tonnes and during 1980-81 (upto December, 1980) 7.10 million tonnes were produced by these two organisations.

(c) Yes, Sir,

(d) During 1981-82, the indigenous production of crude is estimated at 16.9 million tonnes.

दिल्ली विद्युत प्रदाय संस्थान में इन्सपेक्टरों (विद्युत) की नियुक्ति के लिए पैनल

2017. **श्रीमती विद्यावती चतुर्वेदी :** क्या ऊर्जा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या वर्ष 1980 में दिल्ली विद्युत प्रदाय संस्थान में इन्सपेक्टरों (विद्युत) की नियुक्ति के लिए एक पैनल गठित किया गया था ;

(ख) यदि हां, तो उसमें सामान्य वर्गों तथा आरक्षित वर्गों के कितने उम्मीदवारों को शामिल किया गया था और

उन में से कितने उम्मीदवार नियुक्त किए गए थे और किस अनुपात में ;

(ग) क्या इस बारे में सांविधानिक उपबंधों के अनुसार सामान्य तथा आरक्षित श्र वर्गों के लिए नर्धारित अनुपात के अनुरूप उम्मीदवार नियुक्त नहीं किए गए थे ; और

(घ) पेनल में शेष उम्मीदवारों को कब तक नियुक्त किया जाएगा ?

ऊर्जा मंत्रालय में राज्य मंत्री (श्री विक्रम महाजन): (क) और (ख) . जी हां। दिल्ली विद्युत प्रदाय संस्थान में निरीक्षकों (तकनीकी) के पद पर नियुक्तियां करने के लिए कए नाम सूचो मई 1980 में तैयार को गई थी जिसमें सामान्य श्रेणी के 92 उम्मीदवारों के नाम तथा अनुसूचित जाति के 15 उम्मीदवारों के नाम थे । इस नाम सूची में से 26.2.1981 तक सामान्य श्रेणी के 31 उम्मीदवारों तथा अनुसूचित जाति के 15 उम्मीदवारों की नियुक्ति को गई है ।

(ग) अनुसूचित जाति तथा अनुसूचित जनजाति के उम्मोदवारों के लिए आरक्षित पदों के संबंध में पिछले बकाया को ध्यान में रखने के पश्चात्, उक्त नाम सूचो से नियुक्तियां निर्धारित नियमों के अनुसार की गई थी ।

(घ) नामसूची, जोकि 25.5.1981 तक मान्य है, के अन्य उम्मीदवारों की नियुक्तियां जब भी रिक्त स्थान उपलब्ध होंगे, तब की जाएंगी ।

Retrenchment of Supervisors of Lok Tak Hydro-Electric Project

2018. SHRI O. CHINNASAMY: Will the Minister of ENERGY be pleased to state:

(a) whether the supervisors employed by the Central Electricity Authority and deputed to Lok Tak Hydro-Electric Project are facing retrenchment since the Central Electricity Authority is not in a position to absorb them while National Hydel Power Corporation authorities are not inclined to take them in suitable grades and to protect their seniority, pay and service conditions;

(b) whether these employees have services upto 10 years who have to become juniors to many other direct recruits even in case if those employees are absorbed in the Corporation;

(c) whether National Hydel Power Corporation has not accepted the guidelines recommended by the Energy Ministry in this regard;

(d) if so, the reasons for not accepting the recommendation of the Energy Ministry by the National Hydel Power Corporation authorities; and

(e) if not, the term applicable to Central Electricity Authority supervisors for absorption?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) The supervisors of the Central Electricity Authority deputed at Lok Tak Hydroelectric Project are not facing any retrenchment. The National Hydroelectric Power Corporation (NHPC) has offered to absorb all of them. However, their advancement in the Corporation will depend upon their satisfying the eligibility criteria adopted for respective grades and on their being found suitable.

(b) Does not arise, as they would be given benefit of their past service.

(c) The objective of protecting the interest of these Supervisors has been kept in mind by the NHPC.

(d) Does not arise.

(e) Details are furnished in the Statement.